

consideration. To cope up with the anticipated traffic growth, Air India

and Indian Airlines are further expanding their fleet as detailed below:—

	1980	1981
Air-India	1 Boeing-747	..
(Another Boeing-747 aircraft has already been delivered in February, 1980).		
Indian Airlines	2 Airbus	..
	4 Boeing-737	4 Boeing-737

Customs check of Fishing Trawlers at Port Blair

1347. SHRI MANORANJAN BHAKTA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that some Fishing Trawlers working in Andaman Territorial waters owned by Tatas with Thai collaboration often visit Thailand without proper customs check and some vessels left Port Blair during 1979 without customs clearance; if so, the facts in details; and

(b) whether Government propose to have strict customs check of these fishing trawlers at Port Blair; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) Government have no information that any fishing trawler chartered by Tatas with Thai collaboration left Port Blair for Thailand without proper customs clearance during 1979. However, some vessels belonging to other companies are reported to have left the fishing area for Thailand without prior clearance from customs on the ground of serious illness of the crew members and break down of refrigeration machinery. These cases are under investigation.

(b) Customs requirements at Port Blair include inspection and checking of the value of the fish to be exported

verification of the ship's stores and general supervisory functions aimed at guarding against smuggling and violation of Customs laws.

Supply of Raw Material at Control rate to Nut Bolt Manufacturing Units

1348. SHRI MADHAVRAO SCINDIA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that nut and bolt manufacturing units in the country specially at Ludhiana are facing lot of difficulties in getting raw material at control rate, and

(b) if so, what steps are being taken by Government to make the raw material available at control rate?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). There is no statutory control on distribution and price of any category of iron and steel at present. The principal raw materials for nut and bolt manufacturing units are bars, rods and rounds. The main steel plants produce only about 25 per cent of the total production in these items in the country; the balance comes from the ministeel plants and re-rollers in the private sector. While the products of the main steel plants are sold at fixed

prices throughout the country, the prices of ministeel plants and re-rollers vary from place to place and time to time depending upon demand and supply.

In so far as supplies from main steel producers to the units at Ludhiana are concerned, these units are in the small scale sector and have to obtain their requirements of bars, rods and rounds through the Punjab Small Scale Industries Corporation to whom the main steel producers supply the raw materials at concessional prices, on condition that these would be sold to small scale units at a price which is Rs. 40/- per tonne less than the stockyard price. Supplies to Small Scale Industries Corporations are being progressively stepped up.

Some fastner units also use wire rods. In their case, they get supplies direct from the stockyards of the main producers at stockyard prices, the entitlement of each unit being worked out on the basis of the past off-take.

Off-line Stations maintained by A.I. in South East Asia

1349. SHRI C. T. DHANDAPANI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the names of Off-Line stations maintained by Air-India in the South East Asia;

(b) the total expenditure incurred on their maintenance during an year, presently upto 28th February, 1980, under different Heads, Establishment, advertisement, Entertainment, Transport, Allowances etc.; and

(c) the annual business secured by these Stations?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) to (c). The names of off-line stations of Air-India in South East Asia, the expenditure incurred and the Revenue generated for the period 1st April, 1979 to December 1979 (upto which figures are available) under various heads are given below:—

Name of Stations in South East Asia	Manila	Jakarta
Revenue generated (Rs. in lakhs)	36 78	27 06
<i>Expenditure incurred</i>		
(i) salaries etc.	0 53	1 30
(ii) rent, rates, taxes (premises)	0 53	1 00
(iii) Publicity/Entertainment	0 36	0 22
(iv) Other expenses	2 37	1 17
TOTAL	3 79	3 69

Conveyance allowances is included in salaries.

Diversion of Rural Deposits for Development of big Industries

1350. SHRI CHHITUBHAI GAMIT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that public banks and private banks invest major portion of rural deposits for develop-

ment of big industries and development of urban areas;

(b) if so, whether Government have made any study in this regard during the last three years; and

(c) what steps Government propose to take to stop this diversion of rural